

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 1/2015,2/2015,3/2015, in Petition(s) for Special Leave to Appeal
(C) No(s). 16262/2015

STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

ASHOK KUMAR SINGH & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015
FOR CONDONATION OF DELAY IN REFILING ON IA 2/2015
FOR EXEMPTION FROM FILING O.T. ON IA 3/2015)

WITH

SLP(C) No. 21476/2015 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)

SLP(C) No. 22589/2015 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)

SLP(C) No. 22588/2015 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2015)

SLP(C) No. 2810/2017 (XI)

Date : 20-11-2017 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.

Mr. Abhisth Kumar, AOR

For Respondent(s)

Mr. Anoop Kr. Srivastav, AOR

Mr. Shrey Sinha, Adv.

Mr. Arun K. Sinha, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) 16262/2015

Complete category matter.

SLP(C) No. 21476/2015

Respondent Nos.1 to 13 have been served but no one has
entered appearance.

SLP(C) No. 22589/2015

Respondent No.1 has been served but no one has entered appearance.

Opportunity to respondent No.2 to file counter affidavit has already been declined.

SLP(C) No. 22588/2015

Last and final opportunity is granted to the Id. Counsel for the petitioner for taking fresh steps for service of the sole respondent within two weeks. Notice thereafter be issued.

SLP(C) No. 2810/2017

The Id. Counsel for the petitioner to take fresh steps for service of respondent Nos.1 to 8 within two weeks. Notice thereafter be issued.

List again on 23.1.2018.

KAPIL MEHTA
Registrar
20.11.2017

rd